Declaration of Assets and Liabilities

Year 2024-25

02.23	I,	Dha	nnjay Kuma	ar s	on/ daughte	r/wife of	Sh	ri Shivaji	Prasad	. /
Aged	40	years,	belonging	to	Bihar Leg	jislative	Assem	bly Sectre	etariat and	d
prese	ntly wo	rking as	Rese	arch/	Reference	Assista	nt	give hereir	below the	e
detail	s of the	assets ((immovable,	mova	ble, bank b	alance, e	tc.) of n	nyself, my	spouse and	d
depen	ndants*	:								

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant- 3 Etc. Name
(i)	Cash	₹ 8,000/-	Aprajita Verma ₹ 5000/-	Avyaan (Son) 10000/-	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	NIL	₹ 5,60,000/- in Recurring Deposit	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	₹ 5,32,000/- in ELSS	₹ 60,000/- in Mutual Fund	₹ 32000/- in Mutual Fund	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	2-Wheeler Suzuki Access 125 4-Wheeler Tata Nexon	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	Gold Chain & Rings	145 Gram	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL .

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

13.02.25

1930

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	01 Flat in Rukanpura, Patna-14 1230 SQFT ₹ 48,20,000/-	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/ overdue to public financial Institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 14 Feb 2025	
(a)	(i) Loans from Banks	HDFC BANK PVT. LTD. Central Bank of India	₹ 42,00,000/- ₹ 5,78,000/-	
	(ii) Loans from financial institutions	NIL	NIL	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL	
	(b) dues to departments dealing with supply of water	NIL	NIL	
	(c) dues to departments dealing with supply of electricity	NIL	NIL	

13.02.25

	(d) dues to departments dealing with telephones	NIL	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL	
	(f) Other dues, if any	NIL	NIL	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	669088500120724	1	
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y. 2023-24 ANTPK8424E	NIL	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	F.Y. 2024-25	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL	
	(iv) Property Tax	NIL	NIL	

Personal Detail

GPF/CPF/PRAN No.

110173527915

Gender

MALE

Date of Birth

01/01/1984

Class/Group

Cadre

Bihar Legislative Assembly Secretariat

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: .

Name of Employee: Dhannjay Kumar

Place: Patna

Designation: Research/Reference Assistant

Date: 13 Feb 25

Department: Bihar Legislative Assembly Library

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.